

F.No. 01(03)/Roster/CESTAT/2023-Part III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.12.2023

ORDER NO. 207 of 2023

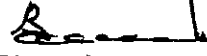
Hon'ble President is pleased to partially modify the roster order no. 168 of 2023 for **CESTAT, Kolkata** from **11.12.2023** to **15.12.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 11.12.2023 to 15.12.2023	Mr. Ashok Jindal, Hon'ble Member (Judicial)	Single Member Bench matters
	Mr. Rajeev Tandon, Hon'ble Member (Technical)	Chamber Work

Note:

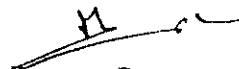
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar